

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 18

C.P.(IB)2336/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.07.2022**

NAME OF THE PARTIES: - **Control Technics**
V/s
Harish Enterprises Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present
For the Respondent : Mr. Ashok Varma, Advocate
Section 9 of the IBC, 2016

ORDER

None present for the Operational Creditor. Ld. Counsel for the Corporate Debtor is present and submits that this Petition is not maintainable. Record reveals that by order dt. 01.06.2022, the matter is listed today under the caption "either for appearance or for passing dismissal order as there is no representation for the Operational Creditor". Even today there is no representation for the Operational Creditor. In that view of the matter, it appears that the Operational Creditor is not inclined to prosecute the matter further. Hence, the Company Petition is dismissed for want of prosecution.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash